

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose                            | Section  | Name of the Parties<br>M/s. / Mr.                               |
|-------------------------|----------|------------------------------------|----------|-----------------------------------------------------------------|
| CP 49/13                | TP 48/16 | For filing<br>written<br>arguments | 397/ 398 | Arun kumar & Anr. Vs. Blue Mercury<br>Apparels P. Ltd. & 2 Ors. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER                                        | REPRESENTATION TO WHOM | SIGNATURE                                                                           |
|------------|----------------------------------------------------------------------------|------------------------|-------------------------------------------------------------------------------------|
| 1.         | RAGHURAM CADAMBI<br>(For C.K Nandakumar<br>Law Chambers)<br>880-4122 0158. | Respondent             |  |

**ORDER**

Counsel for Petitioner is absent. No representation for Petitioner. Petitioner is also called absent. Counsel for ~~Counsel~~ Respondent is present. He requested time to file written submissions. List it on 11/01/2018.

  
**Member (T)**

  
**Member (J)**